

**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.61/122/2020

Wednesday, this the 1st day of July, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

1. Angrez Singh, age 41 years, No.Exj-006288  
S/o Shri Ganga Ram  
R/o Village Dharsakri, Tehsil Koteranka  
District Rajouri
2. Tasadiq Hussain, age 45 years, No.Exj-986574  
S/o Shri Said Mohd.  
R/o Village Gohlad, Tehsil Mendhar,  
District Poonch
3. Mohd. Zaheer Age 32 years. No.Exj-145453  
S/o Mohd. Shabir,  
R/o Village Dodasan Bala, Tehsil Thanamandi  
District Rajouri
4. Zaffar Javid Age 38 years, No.Exj-156587  
S/o Shri Mohd. Akram  
R/o Village Dhok, Tehsil Thanamandi,  
District Rajouri
5. Zia-Ul-Haq, age 37 years, No.Exj-156575  
S/o Shri Mohd Munshi,  
R/o Village Kotecharwal, Tehsil Khawas,  
District Rajouri
6. Sarfraz Ahmed, age 33 years, No.1004/SPO  
S/o Shri Wazir Mohd.,  
R/o Village Tarkasi, Tehsil Koteranka  
District Rajouri ..Applicants

(Through Shri Irfaan Khan, Advocate)

Versus

1. The Union Territory of Jammu and Kashmir,  
Through its Principal Secretary (Home)  
Civil Secretariat, Srinagar/Jammu
2. The Director General of Police, J&K  
Police Headquarters, ZPHQ, Jammu
3. The Inspector General of Police  
Jammu Zone, Jammu
4. The Deputy Inspector General of Police  
Rajouri-Poonch Range HQ, Rajouri
5. The Senior Superintendent of Police, Rajouri
6. The Deputy Superintendent of Police (Ops),  
Rajouri ..Respondents

(Through Shri Amit Gupta, AAG)

### **O R D E R (ORAL)**

***Per Dr. Bhagwan Sahai, Member (A) :***

Mr. Angrez Singh and five others have filed this OA on 29.06.2020, seeking direction to respondents to consider them for Out of Turn Promotion (OTP) with consequential benefits from 25.03.2019, when one similarly situated employee of J&K Police recommended along with them was granted OTP in recognition of outstanding performance or anti-militancy front. As an interim relief, they also seek direction to the respondents to pass a speaking and reasoned order on their representation submitted on 17.02.2020 in which request for OTP was submitted.

2. We have heard Shri Irfaan Khan, learned counsel for the applicants and Shri Amit Gupta, AAG for the respondents.

3. In the OA and during arguments of their counsel, the applicants have stated that they are employees of J&K police department, serving in SOG as Exj/SPO and have participated in many anti-militancy operations. On 12.09.2018, they participated in an encounter to check infiltration of terrorists at Jhajjar Kotli, Katra. Based on that, respondent no.6 recommended names of 17 police officials for OTP for exemplary courage and dedication towards the duties. However, out of those, only one namely Abdul Razaq has been considered for OTP. Therefore, they seek their consideration also for OTP by the respondents. In this regard, the applicants have submitted a representation to the respondents on 17.02.2020. However, that representation has not yet been decided.

4. The applicant's counsel submits that they would be satisfied if this OA is disposed of at this stage with a direction to the respondents to decide their pending representation submitted on 17.02.2020 for their consideration for OTP.

5. The respondents' counsel has no objection to such disposal of this OA.

6. In view of the above submissions, this OA is disposed of at the admission stage itself with a direction to the respondents to consider and decide the pending representation of the applicants dated 17.02.2020 by passing a well reasoned order within 30 days from the date of receipt of a copy of this order and communicate their decision to the applicants within two weeks thereafter. With this, the OA stands disposed of. No costs.

**( Rakesh Sagar Jain )**  
**Member (J)**

**( Dr. Bhagwan Sahai )**  
**Member (A)**

/dkm/